

**IN THE NATIONAL COMPANY LAW TRIBUNAL
HYDERABAD BENCH – 1
VC AND PHYSICAL (HYBRID) MODE
ATTENDANCE CUM ORDER SHEET OF THE HEARING HELD ON
30-04-2024 AT 10:30 AM**

**CP(IB) No. 181/95/HDB/2022
AND
IA(IBC) 809/2024 in CP(IB) No. 181/95/HDB/2022
u/s. 95 of IBC, 2016**

IN THE MATTER OF:

Bank of Maharashtra

...Petitioner

AND

Smt. Nukala Savithri & M/s. SVSVS Projects Pvt Ltd

...Respondent

C O R A M:-

**DR. VENKATA RAMAKRISHNA BADARINATH NANDULA, HON'BLE MEMBER (JUDICIAL)
SH. CHARAN SINGH, HON'BLE MEMBER (TECHNICAL)**

ORDER

IA(IBC) 809/2024

Learned Counsel Ms Aishwarya C, for applicant present through Video Conference.

Issue Notice to the Personal Guarantor by registered/ speed post with acknowledgment due and through e-mail, to be taken up within 3 days' time. Meanwhile, counter if any to be filed by the Personal Guarantor within 10 days' time. Posted to 12.06.2024 for filing proof of service and for counter.

Sd/-

MEMBER (T)

Sd/-

MEMBER (J)